

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

IA(I.B.C)/874(CH)2020
COMP.APPL(IBC)/184(CH)2019
COMP.APPL(IBC)/403(CH)2019
COMP.APPL(IBC)/887(CH)2019
888/2019, 977/2019
IA(I.B.C)/973(CH)2024
In
CP(IB) No. 121/Chd/Pb/2018
(Admitted)

IN THE MATTER OF

RPG Industrial Products Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

Sahil International Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 54, 25(j), 60(5), IBC 2016

Order delivered on 13.05.2024

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

Sd/-

Court Officer